

HIGH COURT OF SIKKIM
GANGTOK

No. 28/HCS

Date: 02/09/2016

NOTIFICATION

In supersession of earlier Notification No. 57/HCS dated 25.02.2016, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute a "**Mediation Monitoring Committee**", comprising of the following Members:

- | | |
|---|---|
| 1. Hon'ble the Chief Justice | - Patron -in- Chief &
Ex- Officio Chairman |
| 2. Hon'ble Mrs. Justice Meenakshi Madan Rai, -
Judge, High Court of Sikkim | Judge- in- Charge |
| 3. Mr. N. Rai, Senior Advocate | - Member |
| 4. Mr. Karma Thinlay, Senior Advocate | - Member |
| 5. Mr. Karma Wangchuk Bhutia,
Member Secretary,
Sikkim State Legal Services Authority | - Member |
| 6. Mrs. Matilda Issacs, Special Secretary, -
Sikkim State Legal Services Authority | Incharge/ Secretary |

By Order,

Sd/-
(N.G. Sherpa)

REGISTRAR GENERAL (I/C)

Memo No.: V(207)Confdl/HCS/ 5285-339

Dated: 2-9-16

Copy to:-

1. The Joint Registrar-cum-/Sr. Judgment Writer/PPS to Hon'ble the Chief Justice (Acting), High Court of Sikkim.
2. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Secretary, Mediation and Conciliation Project Committee, Supreme Court of India.
5. The Member Secretary, National Legal Services Authority, New Delhi.
6. Mr. N. Rai, Senior Advocate, Gangtok.
7. Mr. Karma Thinlay, Senior Advocate, Gangtok.

8. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
9. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
13. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The District & Sessions Judge (East) at Gangtok.
16. The District & Sessions Judge (North) at Mangan.
17. The District & Sessions Judge (West) at Gyalshing.
18. The Chief Judicial Magistrate -cum- Civil Judge (East & North) at Gangtok.
19. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
20. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
25. The P.A. to Registrar General, High Court of Sikkim.
26. The P.A. to Registrar, High Court of Sikkim.
27. All Registrar General of High Courts for information to "Mediation Monitoring Committee" of High Courts.
28. The Special Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
29. The General Secretary, Bar Association of Sikkim, Gangtok.
30. The General Secretary, High Court Bar Association, Gangtok.
31. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
32. The Gazette Section for publication in Government Gazette.
33. The Computer Cell, High Court of Sikkim.
34. Notice Board.
35. Guard File.
36. File.

N.C. Shrope

REGISTRAR GENERAL (I/C)